
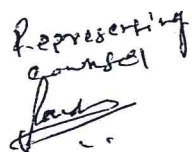


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-07-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/346/IB/2018  
NAME OF THE PETITIONER(S) : LAQSHYA HYDERABAD AIRPORT MEDIA PVT LTD  
NAME OF THE RESPONDENT(S) : UNIVERCELL TELECOMMUNICATIONS INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	GURMEET KOUR For REP Parties	Respondent	
	KAVSHIK For o.c	OPERATIONAL CREDITOR	Representing counsel 

**ORDER**

Counsels representing both the parties are present and prayed for time to submit the outcome of the settlement talks. Time is enlarged at request. Put up on 27.07.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

-59-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc